



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/6425/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Rita Kar,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the 1st November, 2019.

Sub: **Casual leave along with station leave permission.**

Ref:- Your Letter No. DJN/6377, dtd. 30.10.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 01.11.2019 along with station leave permission, from the evening of 31.10.2019 till the morning of 04.11.2019, has been granted/rejected.

The Addl. District & Sessions Judge No. 1, Nagaon and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/6426/A, dated 1.11.19
Copy to:-

1. The Systems Analyst, Gauhati High Court.

01/11/19

JT. REGISTRAR (VIGILANCE)

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